

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-15/2013(pt.I)/3549/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mnagaldai.

Dated Guwahati, the <sup>fb</sup> 28 April, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJ(D)/2728 Dated 26.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 10.05.2023 and 11.05.2023 along with station leave permission from the evening of 09.05.2023 till the evening of 11.05.2023**, as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in his absence the Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence the Chief Judicial Magistrate, Darrang, Mangaldai and in her absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(pt.I)/3550/A, dated** , 28-04-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
